

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.202
C.A.(CAA)/27(AHM)2024

Proceedings under Section 230-232 of Co. Act, 2013

IN THE MATTER OF:

Jindal Dyeing and Printing Mills Private Limited
Nitasha Silk Mills Private Limited
Elegance Exim Private Limited
Aasiyana Agencies Pvt. Ltd
Cologne Impex Pvt. Ltd
Gulmohar Embroidries Pvt. Ltd

.....Applicant

.....Respondent

Order delivered on: 11/07/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant :Mr. Kunjal Dalal, PCS
For the Respondent :

ORDER
(Hybrid Mode)

In compliance of the last order dated 13.06.2024, two consent affidavits have been filed on 27.06.2024 vide inward diary no. D5037. The same is taken on record.

We have heard the PCS for the Applicant Company.

Reserved for order.

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SAMEER KAKAR
MEMBER (TECHNICAL)

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SHAMMI KHAN
MEMBER (JUDICIAL)